

Minutes of the meeting held on 17th November, 2015 at 1700 hrs.

Present

Shri Vijai Sharma, Chief Information Commissioner (in chair)
Shri Basant Seth, Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Shri Sharat Sabharwal, Information Commissioner
Smt. Manjula Prasher, Information Commissioner
Shri M.A. Khan Yusufi, Information Commissioner
Prof. M.S. Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Additional Secretary to the Commission, assisted by other officers.

Agenda No. 1: Discussion on outcome of Annual Convention, 2015

The comments of the Information Commissioners on the outcome of the Annual Convention, 2015 was circulated for the meeting may be obtained and compiled. Accordingly, same shall be put up in the separate file.

Action: Registrar

Agenda No. 2: Presentation on sections 8 and 9 of the RTI Rules.

Registrar made a presentation on section 8 and 9 of the RTI rules. The Commission felt that Appeals or Complaints should not be returned merely on account of non-submission of photo identity by the Appellant. An Application which has been mentioned as appeal cum complaint should also be registered and sent to the concerned Registry of the Commissioner for further scrutiny and directions.

Action: Registrar/JS (Law)

Agenda No. 3: Any other item with the permission of the Chair.

(i) The Commission was informed that fresh tender proposal for engaging outsourced staff is being vetted, for which purpose the proposal has gone to IFA. The Commission stated that pay increment should be given to the existing outsourced staff presently working along with the arrears as per the Commission's approval on 30.05.11 and 11.09.2012.

Action: JS (Admn)

(ii) The Commission decided that the emoluments of the Legal Retainers be raised to Rs. 35,000/-per month in view of their long years of service to the Commission.

Action: JS(Admn)

**(S.P. Beck)
Joint Secretary (Admn.)**

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (BS)
3. PPS to Information Commissioner (YA)
4. PPS to Information Commissioner (SH)

5. PPS to Information Commissioner (MP)
6. PPS to Information Commissioner (KY)
7. PPS to Information Commissioner (SA)
8. PPS to Information Commissioner (SB)
9. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar, CIC
2. JS(MR) / JS(Law)/ JS(P&B)
3. Shri Sushil Kumar, DS(Admn)
4. Shri S.K. Rabbani, DS(Gen. Admn)
5. Shri Dharendra Kumar, DR
6. Shri T.K.Mohapatra, DR
7. Shri B.D. Harit, DR
8. Shri K.A.Talwar, DR
9. Shri U.C. Joshi, DR
10. Shri Dinesh Kumar, DR
11. Shri V.K.Sharma, Consultant
12. Shri R.L.Gupta, Consultant
13. Shri Vijay Bhalla, Consultant
14. Shri Malik, Scientist E, NIC with a request to upload the Minutes of the meeting on the website of the Commission.

(S.P.Beck)
Joint Secretary (Admn)